

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 55 of 2020**

**IN THE MATTER OF:**

**Jaideep Halwasiya**

**...Appellant**

**Versus**

**A.A. Infra properties Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Parijat Sinha, Advocate**

**For Respondent :**

**Mr. Abhrajit Mitra, Senior Advocate with Mr. Ejaz  
Maqbool, Advocate for R-1  
Mr. Nakul Dewan, Senior Advocate with  
Mr. Abhijit Sinha, Advocate for R-2**

**O R D E R**

**(Through Virtual Mode)**

**14.07.2020** Pleadings are complete. No additional pleadings are allowed to be filed. However, we make it clear that in the event of any matter requiring elucidation, we may allow the parties to file additional affidavit.

List the matter 'for Admission (After Notice)' on **27<sup>th</sup> July, 2020 at 12.00 Noon.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

/ns/gc/